

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED): (a) to (d) The Ministry of Tourism has launched a Scheme titled 'Earn While You Learn' with a view to inculcate appropriate tourism travel traits and knowledge amongst trainees to enable them to work as 'student volunteers'. The salient features of the Scheme are:

(i) College-going students pursuing graduation courses or graduates in the age group of 18 to 25 years would be eligible for the training programme.

(ii) The Indian Institute of Tourism and Travel Management (IITTM) conducts the programme and selects the candidates through a written test.

(iii) The duration of each programme would be 21 working days.

(iv) The contents of the course has been finalized by the IITTM in consultation with the Archaeological Survey of India, Institute of Archaeology and eminent academicians.

Non-utilization of funds by Maharashtra

428. SHRI GOVINDRAO ADIK :

SHRI SANJAY RAUT :

Will the Minister of TOURISM be pleased to state:

(a) whether it is fact that Maharashtra State has failed to utilize Central grants for various projects sanctioned for the development of tourism industry during the last four years;

(b) if so, Government's response thereto;

(c) the funds allocated and utilized by the various State Governments during each of the last three years and the current year; and

(d) the reasons behind non-utilization of funds by the States, particularly Maharashtra?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED): (a) to (d) Development, promotion, implementation and monitoring of tourism projects are primarily undertaken by the State Governments/Union Territory (UT) Administrations. However, the Ministry of Tourism provides Central Financial Assistance (CFA) for tourism projects, identified in consultation with them, subject to availability of funds, *inter-se*-priority and adherence to scheme guidelines.

The details of funds sanctioned to the various State Governments/UT's during the last three years *i.e.* 2007-08, 2008-09, 2009-10 and current financial year 2010-2011 (upto September, 2010) is given in the Statement.

Statement

*Number of Projects * and Amount Sanctioned * during the Eleventh Plan Period upto 30th September, 2010.*

(Rs. in Crore)

Sl. No.	State	2007-08		2008-09		2009-10		2010-11 * *		11th Plan * *	
		No.	Amt.	No.	Amt.	No.	Amt.	No.	Amt.	No.	Amt.
1	2	3	4	5	6	7	8	9	10	11	12
1	Andhra Pradesh	9	26.29	8	109.89	12	20.35	3	4.34	32	160.87
2	Arunachal Pradesh	11	43.30	13	31.47	14	36.54	8	20.65	46	131.96
3	Andaman & Nicobar	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00
4	Assam	6	17.47	5	33.08	6	10.76	1	4.76	18	66.07
5	Bihar	4	21.95	10	25.05	3	6.99	0	0.00	17	53.99
6	Chandigarh	2	0.20	5	7.99	5	11.51	1	3.13	13	22.83
7	Chhattisgarh	4	12.94	1	11.34	0	0.00	2	4.04	7	28.32
8	Dadra and Nagar Haveli	0	0.00	3	0.24	0	0.00	0	0.00	3	0.24
9	Daman and Diu	0	0.00	1	0.12	0	0.00	0	0.00	1	0.12

1	2	3	4	5	6	7	8	9	10	11	12
10	Delhi	8	20.76	1	0.15	9	44.91	4	9.37	22	75.19
11	Goa	0	0.00	2	43.14	2	17.00	2	7.78	6	67.92
12	Gujarat	4	5.81	7	21.33	1	7.33	0	0.00	12	34.47
13	Haryana	10	22.50	6	24.70	6	12.37	3	32.68	25	92.25
14	Himachal Pradesh	12	34.81	10	34.58	7	25.95	4	9.38	33	104.72
15	Jammu and Kashmir	32	70.60	20	38.67	25	49.75	11	43.43	88	202.45
16	Jharkhand	5	11.31	0	0.00	3	0.25	0	0.00	8	11.56
17	Kerala	11	41.24	12	42.69	7	12.98	1	40.52	31	137.43
18	Karnataka	5	20.04	5	47.48	13	42.42	0	0.00	23	109.94
19	Lakshadweep	1	7.82	0	0.00	0	0.00	0	0.00	1	7.82
20	Maharashtra	7	22.79	3	41.10	2	5.01	0	0.00	12	68.90
21	Manipur	5	11.11	9	29.44	9	27.14	2	3.82	25	71.51
22	Meghalaya	2	6.74	7	17.14	7	14.73	1	2.83	17	41.44
23	Mizoram	6	26.93	4	3.18	7	24.06	2	0.36	19	54.53
24	Madhya Pradesh	14	39.51	10	31.41	15	68.99	6	25.26	45	165.17

1	2	3	4	5	6	7	8	9	10	11	12
25	Nagaland	22	32.41	11	25.40	13	24.60	5	14.70	51	97.11
26	Orissa	13	30.87	6	41.15	11	26.29	2	4.39	32	102.70
27	Puducherry	6	16.10	4	2.52	3	5.57	2	5.15	15	29.34
28	Punjab	2	15.98	9	30.65	8	18.83	0	0.00	19	65.46
29	Rajasthan	2	15.54	9	44.31	7	19.74	3	9.31	21	88.90
30	Sikkim	25	55.91	20	66.78	20	42.53	8	2.04	73	167.26
31	Tamil Nadu	11	27.61	16	36.14	10	16.27	2	36.52	39	116.54
32	Tripura	11	11.11	6	3.61	13	20.67	10	32.94	40	68.33
33	Uttar Pradesh	8	29.24	6	38.40	6	21.90	14	27.85	34	117.39
34	Uttarakhand	6	21.01	2	44.68	1	0.55	4	9.70	13	75.94
35	West Bengal	13	37.16	9	33.19	7	28.37	5	21.60	34	120.32
GRAND TOTAL		277	757.06	240	961.02	252	664.36	106	376.55	875	2758.99

* Includes Projects relating to PIDDC, HRD and A&RT.

** As on 30th September, 2010.